

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI DALBIR SINGH): (a) and (b). While no final decision has yet been taken on the phasing out of slow-moving vehicles in Delhi, a ban has been placed on the plying of such vehicles in some select-ed areas of the city, as an experimental measure.

Visit by Deputy Premier of G.D.R.

1350. **SHRIMATI PARVATHI KRISHNAN:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the G.D.R. Deputy Premier had recently visited India and had discussions with the Prime Minister and the External Affairs Minister; and

(b) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) Yes, Sir.

(b) G.D.R. Deputy Premier's meeting with the Prime Minister was in the nature of a courtesy call. He also called on the External Affairs Minister, when views were exchanged for further expansion and diversification of bilateral trade and economic relations. Discussions also covered possibilities of GDR collaboration in the fields of chemicals, pharmaceuticals and drugs, petroleum, open cast mining, ship-building, textile machinery, agriculture etc.

Closure of Telephone Exchanges in Orissa

1351. **SHRI SHYAM SUNDER MOHAPATRA:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephone ex-changes which have been closed down during the years 1974 and 1975 in Orissa; and

(b) the reasons thereof?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA): (a) No exchange was closed during 1974. During 1975, three 25-line exchanges were converted into long distance PCOs.

(b) The demand for telephone connections from these exchanges had become so low that the exchanges were neither justified nor viable economically. The existing subscribers have been provided extensions from the P.C.Os.

12.00 hrs.

PAPERS LAID ON THE TABLE

STATEMENT 7e. SHARING OF WATERS AS A RESULT OF BEAS PROJECT AND NOTIFICATION

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI JAGJIVAN RAM): I beg to lay on the Table a statement (Hindi and English versions) regarding sharing of the waters as a result of the Beas Project together with a copy of Notification No. 17(7)/73-DW (N)/JRC-Vol. II dated the 24th March, 1976, issued under sub-section (1) of section 78 of the Punjab Reorganisation Act, 1966. [Placed in Library. See No. LT-10522/76].

REVIEW & ANNUAL REPORT OF COCHIN SHIPYARD LTD., COCHIN AND REPORT & CERTIFIED ACCOUNTS OF SHIPPING DEVELOPMENT FUND COMMITTEE FOR 1973-74

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI DALBIR SINGH): On behalf of Shri H. M. Trivedi, I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Cochin Shipyard Limited, Cochin, for the year 1974-75.

(ii) Annual Report of the Cochin Shipyard Limited, Cochin, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10523/76].

(2) A copy of the Report and Certified Accounts (Hindi and English versions) of the Shipping Development Fund Committee for the year 1973-74 together with the Audit Report thereon, under sub-section (6) of section 16 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-10524/76].

DRUGS AND COSMETICS (3RD AMENDMENT) RULES, 1976

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): I beg to lay on the Table a copy of the Drugs and Cosmetics (Third Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. S.O. 903 in Gazette of India, dated the 23rd February, 1976 under section 33 of the Drugs and Cosmetics Act, 1940. [Placed in Library. See No. LT-10525/76].

NOTIFICATIONS UNDER MINES AND MINERALS (REGULATION AND DEVELOPMENT) ACT, 1957 AND REVIEW & ANNUAL REPORT OF HINDUSTAN COPPER LTD., CALCUTTA FOR 1974-75

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES SHRI SUKHDEV PRASAD): I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act 1957:—

(i) S.O. 981 published in Gazette of India dated the 6th March, 1976.

(ii) S.O. 982 published in Gazette of India dated the 6th March 1976. [Placed in Library. See No. LT-10526/76].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Hindustan Copper Limited, Calcutta, for the year 1974-75.

(ii) Annual Report of the Hindustan Copper Limited, Calcutta, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10527/76].

EMPLOYEES' PROVIDENT FUNDS (AMDT.) SCHEME, 1976, ANNUAL REPORT OF COAL MINES LABOUR WELFARE ORGANISATION FOR 1974-75, SALES PROMOTION EMPLOYEES (CONDITIONS OF SERVICE) RULES, 1976 AN EQUAL REMUNERATION RULES, 1976

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): I beg to lay on the Table:

(1) A copy of the Employees' Provident Funds (Amendment) Scheme, 1976 (Hindi and English versions) published in Notification No. G.S.R. 395 in Gazette of India dated the 13th March, 1976, under sub-section (2) of section 7 of the Employees' Provident Funds and Family Pension Fund Act, 1952. [Placed in Library. See No. LT-10528/76].

(2) A copy of the Annual Report (Hindi and English versions) on the activities of the Coal Mines Labour Welfare Organisation for the year 1974-75. [Placed in Library. See No. LT-10529/76].